National Company Law Tribunal

Allahabad Bench

CPNO. 25/ND/2004

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: Share Naugyan Developears PV+ L+d
section of the companies Act/1 & B code: 397/398 of the Companies Act of 1956

SI. NO	. Name	Designation	Representation	<u>Signature</u>
<u>1.</u>	Ankit Kalings	PCS	Respondent	Hulket
<u>2.</u>	Anil Kuman	PCS	Petitions	Amito.

CP NO.25/ND/2004

Sh. Anil Kumar, PCS for the petitioner. Sh. Ankit Kumar Singh, PCS for the respondent.

It is informed that the company application seeking for restoration of the name of the company is subjudiced before this Court. Therefore, the hearing in this matter to be adjourned after the outcome of such pending application.

Keeping in view of this, the matter is adjourned to 29th January, 2018.

Dated:15.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)